NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 290/16	TP 216/17	Hearing	391 / 394	Fincare Business Services Pvt. Ltd.

NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER

1. SAJI.P. JOHN SPJ Leger PLule & patitum.

Proxy counsel for petitioner is present. Counsel for RD and ROC not present. ROC report not filed.

For filing report, time granted till 24.07.2017.

MEMBER (J)

MEMBER (T)